

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER


No: 683

Dated: 29.10.2015

In the interest of administration, Shri M. K. Hanjura, District & Sessions Judge (Super Time Scale), who was deputed to Hon'ble the Supreme Court as Registrar, on his repatriation, has reported back to the Registry on 12.10.2015 and is awaiting posting orders, is posted as Registrar General, High Court of Jammu and Kashmir with effect from 30th October, 2015.

Moreover, in place of Shri Ashok Kumar Koul, present Registrar Vigilance, Shri Puneet Gupta, Principal District & Sessions Judge, Kathua, is posted as Registrar Vigilance, High Court of Jammu and Kashmir, with effect from 30th October, 2015.

By Order


(Kaneez Fatima)
Registrar General

Dated: 29.10.2015

No. 18841-49/AS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
....for information of His Lordship.
3. Shri M. K. Hanjura, District & Sessions Judge (Super Time Scale),
4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. All Principal District & Sessions Judges, _____,
7. Joint Registrar Judl./Protocol, High Court of J&K, Jammu/Srinagar,
8. Chief Accounts Officer, High Court of J&K, Srinagar,
....for information and necessary action.
9. Incharge, NIC, High Court of J&K, for uploading the same on High Court website.
10. Office file.


Registrar General